

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No.2525 of 2000

New Delhi, this the 22nd day of January, 2001

HON'BLE MR.KULDIP SINGH, MEMBER(JUDL)

P.D.Sharma
T.G.T.(Sanskrit)
Kendriya Vidyalaya
No.1, Delhi Cantt.,
New Delhi.

-APPLICANT

(Appeared in person)

Versus

The Commissioner
Kendriya Vidyalaya Sangathan
18, Institutional Area,
Shaheed Jeet Singh Marg, New Delhi

-RESPONDENT

(By Advocate: Shri S.Rajappa)

O R D E R (ORAL)

By Mr.Kuldip Singh, Member(Judl)

Applicant, who is present in person, seeks permission to withdraw the O.A. Shri Rajappa, learned counsel for respondents has no objection. The O.A. is dismissed as withdrawn.


(KULDIP SINGH)
MEMBER(JUDL)

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